

(b) Some of the steps taken by the Government, RBI and SEBI in this direction to balance the financial economy in the country are as follows:

1. Hike in interest rates on FCNR (B) deposits to LIBOR/Swap + 25 basis points and on NR (E) Rupee deposits to LIBOR/Swap + 100 basis points
2. Market Intervention by RBI to augment supply in the domestic foreign exchange market. All the transactions by the RBI will be at prevailing market rates and as per market practice.
3. Allowing Scheduled banks to avail additional liquidity support under the Liquidity Adjustment Facility (LAF) to the extent of up to one per cent of their Net Demand and Time Liabilities (NDTL)
4. Allowing banks to avail of additional liquidity support exclusively for the purpose of meeting the liquidity requirements of mutual funds to the extent of up to 0.5 per cent of their NDTL
5. The Reserve Bank has decided to conduct the Second LAF on a daily basis with effect from September 17, 2008.
6. Reducing the Cash Reserve Ratio by 250 basis points from 9 percent to 6.5 per cent of NDTL.
7. Under the Agricultural Debt Waiver and Debt Relief Scheme, Government has agreed to provide to commercial banks, RRBs and co-operative credit institutions a sum of Rs. 25,000 crore as the first instalment.
8. It has been decided to increase the Foreign Institutional Investors (FIIs) investment limit in corporate bonds from \$3 billion to US\$ 6 billion.
9. SEBI has decided that the position of the securities lent by FIIs and their sub-accounts abroad shall be disseminated on a consolidated basis twice a week *i.e.* on Tuesday and Friday of every week.
10. SEBI has further informed that it has been monitoring the activities of a few large financial institutions in India to ensure that the orderly functioning of the market is not hampered. SEBI is also continuously reviewing the situation in consultation with the stock exchanges and the depositories. RBI - SEBI Technical Committee is also closely monitoring the developments in the global financial markets and its impact on the Indian markets.

Listed companies in BSE and NSE

384. SHRI JAI PARKASH AGGARWAL: Will the Minister of FINANCE be pleased to state:

(a) how many companies are listed in the Bombay Stock Exchange (BSE) and National Stock Exchange (NSE) State-wise;